

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2319
TO BE ANSWERED ON 16.03.2017

ASSESSMENT OF MGNREGS

2319. SHRI Y.V. SUBBA REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there are lakhs of fake Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) job cards in the country;
- (b) if so, the details of estimated number of such cards and the steps taken to weed out such cards, State/UT-wise;
- (c) whether the number of active workers under MGNREGS have come down from 11.04 crores to 10.85 crores last year and if so, the details thereof and the reasons therefor;
- (d) whether the Government is not able to make payments within a stipulated period of 15 days in spite of payments being made through bank accounts and if so, the details thereof; and
- (e) the steps being taken made to improve payment percentage within stipulated 15 days from 47% to, at least, 75% in 2017-18?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Yes, Madam. State/UT-wise number of job cards deleted under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is at **Annexure**. The State Governments/UTs have been advised to get the registered households verified through Panchayat functionaries to ensure correctness in the database of the programme.

(c): State/UT-wise details of number of active workers under MGNREGA is given at **Annexure**. The State Governments/UTs have been advised to ensure that all MGNREGA job cards are complete in all respect and verified before being issued so that the chances of fake cards are reduced.

(d) & (e): State/UT-wise details of percentage of payment generated more than 15 days under MGNREGA is given at **Annexure**. The following efforts have been made by Government to reduce the delays in payment of wages to the MGNREGA workers:

- The Ministry has introduced e-FMS system. Under this system, the expenditure is done by making e-Payments towards wage, material and administrative expenses.
- The Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT for direct payment of wages into workers account during current FY.
- Dashboard to monitor pending FTOs at various levels.
- SMS alert are being pushed to field functionaries like GRS, Technical Assistant, Programme Officer, Digital Signatories etc. to enable the State Govt. in tracking the delays happening in each sub process till the time of generation of Fund Transfer Order (FTO).

Annexure referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 2319 dated 16.03.2017.

Sl No	States	Deleted Job cards in current financial year (in Nos)	Active Workers* (in crore)	%age of payment generated more than 15 days	
				2015-16	2016-17*
1	ANDHRA PRADESH	238857	0.78	19	10
2	ARUNACHAL PRADESH	5845	0.02	91	70
3	ASSAM	508766	0.35	80	32
4	BIHAR	118843	0.53	85	60
5	CHHATTISGARH	476135	0.56	92	83
6	GOA	20	0.001	69	40
7	GUJARAT	333854	0.19	66	61
8	HARYANA	22831	0.07	70	45
9	HIMACHAL PRADESH	34518	0.10	70	65
10	JAMMU AND KASHMIR	106898	0.15	88	87
11	JHARKHAND	110349	0.29	28	23
12	KARNATAKA	667561	0.65	69	56
13	KERALA	55296	0.23	80	25
14	MADHYA PRADESH	2158434	0.80	72	53
15	MAHARASHTRA	75034	0.44	65	55
16	MANIPUR	4653	0.06	18	14
17	MEGHALAYA	13032	0.07	99	92
18	MIZORAM	2668	0.03	21	31
19	NAGALAND	0	0.06	96	92
20	ODISHA	394595	0.49	63	66
21	PUNJAB	6174	0.10	86	54
22	RAJASTHAN	614282	0.92	55	24
23	SIKKIM	9540	0.01	58	27
24	TAMIL NADU	936999	0.89	68	91
25	TELANGANA	0	0.56	32	15
26	TRIPURA	19190	0.11	44	29
27	UTTAR PRADESH	1679318	1.00	80	78
28	UTTARAKHAND	127825	0.09	76	31
29	WEST BENGAL	60464	1.47	83	77
30	ANDAMAN & NICOBAR	0	0.003	83	54
33	LAKSHADWEEP	0	0.0001	38	0
34	PUDUCHERRY	1596	0.01	80	100
	Total	8783577	11.03	63	54

*as on 10/03/2017